

# NOTICE

It is hereby notified for the information of the Advocates, litigants and parties in person that :

## **I**

On 30/10/2017 Hon'ble Ms. Justice Nutan D. Sardesai will not be available for Judicial work at Panaji-Goa.

## **II**

The Reconstituted Division Bench comprising of Hon'ble Shri Justice N. M. Jamdar and the Hon'ble Shri Justice Prithviraj K. Chavan will take up the extant judicial assignment of the Division Bench headed by the Hon'ble Shri Justice N. M. Jamdar.

## **III**

The Final hearing board of the Division Board comprised by the Hon'ble Shri Justice N. M. Jamdar and Hon'ble Ms. Justice Nutan D. Sardesai displayed for 30/10/2017 to 08/11/2017 will be taken up w.e.f. 31/10/2017.

## **IV**

On 30/10/2017 Hon'ble Shri Justice C.V. Bhadang, sitting singly will not be available for judicial work. Extreme Urgent mentioning and placing of matters if any, will be allowed before Hon'ble Shri Justice N. M. Jamdar at 4.30 p.m. in the chamber.

**V**

On 30/10/2017 Hon'ble Shri Justice Prithviraj K. Chavan, sitting singly will not be available for judicial work. Extreme Urgent mentioning and placing of matters, if any, will be allowed before Hon'ble Lordship at 4.30 p.m. in the chamber.

Panaji, Goa

Date : 27/10/2017



(Kiran Bagi)  
Registrar (Judicial)  
High Court of Bombay at Goa